

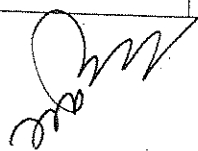
दिल्ली शहरी आश्रय सुधार बोर्ड
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार

क्रमांक: एफ- /पी.सी./ए.सी.क्यू 77/4-36

दिनांक 16/3/18


श्री दिनेश मोहनिया द्वारा द्वारा पूछे गये अता. प्रश्न संख्या 77 के उत्तर निम्नलिखित है-

क्रम संख्या	प्रश्न	उत्तर
क	ऐसे कितने इंजीनियर्स हैं जो तीन साल से लगातार या रुक रुक कर एक ही डिविजन/स्थान पर कार्यरत है;	44 इंजिनियरस तीन साल से एक ही डिवीजन/स्थान पर कार्यरत है।
ख	डीयूएसआईबी में विभिन्न संवर्गों में पदोन्नति के नियम क्या है,	विभाग के विभिन्न संवर्गों में पदोन्नति विभिन्न पदों के भर्ती नियमों के अंतर्गत की जाती है जोकि डी.डी.ए. में लागू है। ग्रुप क में 6 प्रकार के पद उपलब्ध है, ग्रुप ख में 8 प्रकार के पद उपलब्ध हैं एवं ग्रुप ग में 20 प्रकार के पद पदोन्नति हेतु उपलब्ध है।
ग	डीयूएसआईबी के रिक्त पदों को भरने के शोड्युल प्लान क्या है,	सीधी भर्ती के रिक्त पदों को भरने के लिए विभाग ने दिल्ली अधीनस्थ सेवा चयन आयोग को 61 जूनियर इंजिनियर (सिविल) एवं 27 जूनियर इंजिनियर (विद्युत) के पदों को भरने के लिए पत्र भेजा है। सीधी भर्ती के अन्य रिक्त पदों के भरने के लिए भी विभाग कार्यवाई कर रहा है। प्रोन्नति द्वारा भी रिक्त पदों के भरने की प्रक्रिया जारी है। प्रतिनियुक्ति तथा संविदा के आधार पर भी कुछ नियुक्तियां की गई है।
घ	डीयूएसआईबी में पदों के सृजन के क्या नियम है,	डूसिब एक्ट के प्रावधानों 6.1 तथा 30 के तहत बोर्ड ऐसे अधिकारियों और कर्मचारियों की नियुक्ति कर सकता है जो कि बोर्ड को अपने कार्यों के निष्पादन में सहायता कर सके। चूंकि डूसिब एक बोर्ड है और अपने कार्य के निष्पादन हेतु इस तरह के निर्णय बोर्ड की सहमति से ले सकता है।
ड.	क्या यह सत्य है कि हाल ही में वर्किंग हैण्डस ऑफ जूनियर इंजिनियर्स के पद सरैण्डर कर सुपरिटेंडिंग इंजिनियर और चीफ इंजीनियर के पदों का सृजन किया गया,	जी हाँ। केवल जूनियर इंजिनियर (सिविल) के 10 एवं जूनियर इंजिनियर (विद्युत) के 8 रिक्त पदों को सरैण्डर किया गया
च	यदि हाँ तो किन नियमों के तहत इन पदों का सृजन किया गया,	डूसिब एक्ट के प्रावधानों 6.1 तथा 30 के तहत बोर्ड ऐसे अधिकारियों और कर्मचारियों की नियुक्ति कर सकता है जो कि बोर्ड को अपने कार्यों के निष्पादन में सहायता कर सकें। उपरोक्त को ध्यान में रखते हुए बोर्ड ने माननीय



		मुख्य मंत्री की अध्यक्षता में अपनी 18 वीं बोर्ड मीटिंग में सुपरिटेंडिंग इंजिनियर (सिविल) व (विद्युत) और चीफ इंजिनियर्स (सिविल) व (विद्युत) के पदों के सृजन हेतु स्वीकृति प्रदान की थी। इन पदों के सृजन हेतु 10 खाली पद जूनियर इंजिनियर (सिविल) एवं 8 खाली पद जूनियर इंजिनियर (विद्युत) को सरेंडर किया गया था। ताकि विभाग पर वित्तीय बोझ ना पड़े। सृजन किए गए पद पूर्णकालिक नहीं है।
छ	क्या इस हेतु डीओपीटी से स्वीकृति ली गई थी,	चूंकि डूसिब एक बोर्ड है और अपने कार्य के निष्पादन हेतु इस तरह के निर्णय बोर्ड की सहमति से ले सकता है। चूंकि सृजन किए गए पद पूर्णकालिक नहीं हैं एवं डूसिब एक स्वतः वैधानिक बोर्ड है अतः इस कार्य के लिए किसी अन्य वैधानिक संस्था की अनुमति की आवश्यकता नहीं है।
ज	ऐसे पदों के सृजन का क्या औचित्य है, और	उपरोक्त।
झ	नये पदों के सृजन के सीपीडब्ल्यूडी के नार्म्स से तुलनात्मक विवरण क्या है?	संबन्धित नहीं है।

यह उत्तर सक्षम अधिकारी का पूर्व अनुमति से प्रेषित किया जाता है।


उपनिदेशक (संसद प्रकोष्ठ)

उप-सचिव (श. वि.), दिल्ली सचिवालय, दिल्ली सरकार

Agenda Item No.18/29

Restructuring of Engineering Cadre of DUSIB

The Board considered and approved the proposal.

Additional issues:

1. CEO DUSIB, with the permission of the Chair, placed a table agenda informing that the term of deputation of Sh. M.K. Tyagi, Member (Engineering), in DUSIB is coming to an end on 30.06.2017. The Board approved the extension of his term of deputation, for a further period of two years.
2. CEO DUSIB, with the permission of the Chair, placed a table agenda proposing that Delhi Jal Board will provide the drinking water supply through water tankers in the flats constructed under JNNURM for rehabilitation of JJ dwellers, without any charge from DUSIB, till water connection is made available in these complexes. The Board approved the proposal.

Issues raised by Members:

3. Sh. Hazari Lal Chauhan, Hon'ble MLA and Member of the Board, raised the issue of CC pavement in JJ basti in Patel Nagar. CEO informed him that the work will be taken up now as the norms have been approved by the Board.
4. He also raised the issue of continuation of interest waiver in respect 1985 Special Registration Housing scheme as many allottees of Tenements at New Ranjit Nagar under the scheme are willing to pay the dues. It was decided that interest waiver under 1985, Special Registration Housing scheme be extended for another 06 (Six) months, on the same rate as approved by the Board earlier.
5. Sh. Sahi Ram, Hon'ble MLA and Member of the Board, raised the issue of allotment of rehabilitation flats to JJ dwellers of Sanjay Colony and requested to cover all left out cases also in pursuance of orders in the case of Sh. Sudama Singh. Member (Power) informed that Hon'ble High Court in the contempt petition has confined the benefit only to the Petitioners. It was desired that a status report be submitted for perusal of Chairperson / Chief Minister.

The meeting ended with a vote of thanks to the Chair.



(V.K. Jain)
Chief Executive Officer / DUSIB

Restructuring of Engineering Cadre of DUSIB

1. Delhi Urban Shelter Improvement Board was constituted on 1st July 2010 consequent upon the enactment of Delhi Urban Shelter Improvement Board Act, 2010 by the Govt. of National Capital Territory of Delhi with the primary objective to relocate/rehabilitate and to improve the living conditions of Slum/Jhuggi Jhopri Dwellers by providing additional facilities and environmental improvement to them.
2. The board has also been declared as a Nodal Agency by the GNCTD for the implementation of different schemes of Govt. of India such as JNNURM, Housing for All (HFA) under Pradhan Mantri Awas Yojna (PMAY), and Rehabilitation/Relocation of JJ Basties & provision of EWS housing. DUSIB is also providing Shelter to homeless under Night Shelter scheme of Delhi Government and also under NULM scheme of Govt. of India. The board is implementing the major development/improvement programs relating to Slums/Jhuggi Jhopri bastis, in-spite of several constraints of manpower and non-cooperation of land owning agencies.
3. The main responsibilities of the board are as follows:-
 - a. Removal and resettlement of JJ Clusters.
 - b. Improvement of Slum Clusters through provision of civic amenities.
 - c. Redevelopment through community rehabilitation, relocation and in-situ development.
 - d. Housing for Economically weaker sections i/c Lower Income Group and Urban poor.
 - e. Shelters for homeless.
 - f. Structural Improvement of Slum Katras.
4. DUSIB is also providing basic civic amenities like CC Pavement & drains, Jan Suvidha Complexes, Basti Vikas Kendras and Shishu Vatikas in 675 JJ Basties of Delhi which are scattered all over Delhi in 70 different assembly constituencies spread over 1483 Sq. Km. area. The Engineering Staff has to liaison with the area MLAs for development works in JJ Basties. Apart from this about 3000 EWS houses have been constructed and 15000 are in advance stage of completion. In addition, DUSIB also carry out deposit works under DUDA, MP/MLA LAD and SC/ST department worth about Rs 10 Crore.

5. It may be appreciated that the works of DUSIB are very small & spread in far and wide area. JJ Bastis are spread all over Delhi such as JJ Basti Bhatti mines in South, JJ Basti Goyala Dairy in West, JJ Basti Khadda Basti Badli and JJ Basti Kalandar Colony in East.
6. DUSIB is planning for *in situ* rehabilitation of slum bastis on the land belonging to Delhi Government, for which about 45000 houses are proposed to be constructed. The estimated cost of these houses will be about Rs.6000 crore.
7. Under the Government of India scheme of NULM, DUSIB is also planning to construct 4 new shelters for homeless and refurbishment of 13 shelters at a cost of Rs 34 crore and has also planned 8 more shelters to be constructed in near future as per requirement.
8. The operation & management of about 600 toilet complexes having more than 14000 WCs and 260 shelter for homeless require constant monitoring upto senior level for giving better results.
9. DUSIB will be the State Agency on behalf of Delhi Government for Housing for All Scheme for in-situ rehabilitation of slums in Delhi for which lot of planning and monitoring work will be required and Liaison with Govt. of India and GNCTD will also be required. Therefore a senior officer needs to be designated to handle this work.
10. DUSIB is facing problem in monitoring and execution of different tasks with the available staff at senior level and there is an urgent requirement of staff at senior level to have proper monitoring and supervision of works. This will improve quality in construction works and also provide promotional avenues to the officers who are stagnating at one post for a long time.
11. During 2015-16 DUSIB Engineering Wing had completed more than 600 works and during 2016-17 more than 1100 works are in progress/planning stage.
12. DUSIB's Engineering wing is bifurcated into 2 zones headed by CE-1 (Civil) & CE-2 (Civil). Electrical Department under DUSIB is presently headed by SE (Elect.) with 05 Ex. Engineers and 50 other supporting Technical Officers / Officials. As DUSIB will be involved with the construction of multistoried Housing Projects & shelters for homeless, the Electrical works shall increase manifold like provisioning of Fire-Fighting systems, Installation of Lifts, D.G. Sets, Roof-top Solar systems for common area lighting apart from normal Electrical works like internal, external electrification etc. The Electrical Department also supervises works related to pre-fab structures, Mobile Toilet Vans and removal of Dark Spots etc.
13. The quantum of Electrical works which is being undertaken or in the Pipe line requires proper supervision at senior level and assignment of higher responsibility necessitating the

Proposed Structure

Post	Nos	Scale of Pay	Salary per month i/c DA (Rs)	Total Sal per month (Rs)	Remarks
Chief Engineer	2	LEVEL 14	147084	294168	No Change
Superintending Engineer	6	LEVEL 12	80376	482256	Add 1 Post
Executive Engineer	22	LEVEL 11	69054	1519188	Add 2 Posts
Assistant Engineer	76	LEVEL 10	48552	3689952	No Change
Junior Engineer (Civil)	185	LEVEL 06	36108	6679980	Reduce 10 Posts
Total strength	291			12665544	

Electrical Engg. stream

Existing Structure

Post	Nos	Scale of Pay	Salary per month i/c DA (Rs)	Total Sal per month (Rs)	Remarks
Chief Engineer	0	LEVEL 14	147084	0	
Superintending Engineer	1	LEVEL 12	80376	80376	
Executive Engineer	5	LEVEL 11	69054	345270	
Assistant Engineer	15	LEVEL 10	48552	728280	
Junior Engineer	35	LEVEL 06	36108	1263780	
Total strength	56			2417706	

Proposed Structure

Post	Nos	Scale of Pay	Salary per month i/c DA	Total Sal per month	Remarks
Chief Engineer	1	LEVEL 14	147084	147084	Add 1-Post
Superintending Engineer	2	LEVEL 12	80376	160752	Add 1 Post
Executive Engineer	6	LEVEL 11	69054	414324	Add 1 Post
Assistant Engineer	15	LEVEL 10	48552	728280	No Change
Junior Engineer	27	LEVEL 06	36108	974916	Reduce 8 posts
Total strength	51			2425356	

16. The proposed posts will be filled up from the existing cadre officials as per rules.

17. The Clause 6 of Delhi Urban Shelter Improvement Board Act 2010 provides that the Board may appoint such officers as it may consider necessary for efficient performance of its functions under the Act.

18. In view of above it is recommended that the following restructuring of posts in Engineering cadre of DUSIB may be approved.

a) Civil Engineering Stream-

Post	Nos	Scale of Pay
Chief Engineer	2	LEVEL 14
Superintending Engineer	6	LEVEL 12
Executive Engineer	22	LEVEL 11
Assistant Engineer	76	LEVEL 10
Junior Engineer (Civil)	185	LEVEL 06
Total strength	291	

b) Electrical Engineering Stream-

Post	Nos	Scale of Pay
Chief Engineer	1	LEVEL 14
Superintending Engineer	2	LEVEL 12
Executive Engineer	6	LEVEL 11
Assistant Engineer	15	LEVEL 10
Junior Engineer (Civil)	27	LEVEL 06
Total strength	51	

19. In view of above facts, the Board is requested to approve the proposal at Para 18 above.
